

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF [YBS (IFSC) PRIVATE LIMITED]

1	Name Of Corporate Person	YBS (IFSC) PRIVATE LIMITED
2	Date Of Incorporation Of Corporate Person	10/02/2017
3	Authority Under Which Corporate Person Is Incorporated / Registered	REGISTRAR OF COMPANIES - AHMEDABAD
4	Corporate Identity Number/Limited Liability Identification Number Of Corporate Person	U65999GJ2017PTC095740
5	Address Of The Registered Office Address Of The Principal Office	212, SIGNATURE II FLOOR, BLOCK 13B ZONE-I, GIFT SEZ, GANDHINAGAR, GJ 382355 IN 12-A/4 NEW SION CO-OP. HSG. SOC. LTD., OPP. SIES COLLEGE, SION (WEST) MUMBAI, MH 400022 IN
6	Liquidation Commencement Date Of Corporate Person	5TH DAY OF AUGUST, 2021
7	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	SAAURABH JHAVERI Address: 6TH FLOOR, 620 JOLLY PLAZA , OPP. ATHWAGATE CIRCLE, ATHWAGATE, SURAT 395001 Email: SJHAVERI333@GMAIL.COM Ph. No.: 9824440137 Reg. No: IBBI/IPA-002/IP-N00068/2017-2018/10146
8	Last Date For Submission Of Claims	4TH DAY OF SEPTEMBER, 2021

Notice is hereby given that the **YBS (IFSC) PRIVATE LIMITED** has commenced voluntary liquidation on **5TH DAY OF AUGUST, 2021**.

The stakeholders of **YBS (IFSC) PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **4TH DAY OF SEPTEMBER, 2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator



S Jhaveri

: **SAAURABH JHAVERI**
: 06/08/2021, SURAT

Date and Place